

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01405 TO 1423/2018

DATED THIS THE 17th DAY OF MARCH, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

1.Sirajuddin Surkhi
S/o Salauddin Surkhi
Aged 53 years, OCC: Tech. Asst. (R&S),
C/o CSTRI, R/at. Central Silk Board,
BTM Layout, Madivala,
Bengaluru-560 068.

2.Shreekant T. Gondkar,
S/o late Tejappa Gondkar,
Aged 51 years, OCC: Tech. Asst. (R&S),
C/o CSTRI, Central Silk Board,
BTM Layout, Madivala,
Bengaluru-560 068.

3.Shiva Kumar Nerli
S/o Annasaheb B. Nerli,
Aged 49 years, OCC: Tech. Asst. (R&S),
C/o CSTRI, Central Silk Board,
BTM Layout, Madivala,
Bengaluru-560 068.

4.Hanumant
S/o Ramappa S. Hosur,
Aged 54 years, OCC: Tech. Asst. (R&S),
C/o CSTRI, Central Silk Board,
BTM Layout, Madivala,
Bengaluru-560 068.

5.Anandan. S,
S/o M. Subramani,
Aged 50 years, OCC: Tech. Asst. (R&S),
C/o CSTRI, Central Silk Board,
BTM Layout, Madivala,
Bengaluru-560 068.

6.Hemadri T. Koppal
S/o Teekappa S. Koppal,
Aged 52 years, OCC: Tech. Asst. (R&S),
C/o CSTRI, Central Silk Board,
BTM Layout, Madivala,
Bengaluru-560 068.

7.R Shambu Katey
S/o late Rama Rao Katey,
Aged 53 years, OCC: Tech. Asst. (R&S),
C/o CSTRI, Central Silk Board,
BTM Layout, Madivala,
Bengaluru-560 068.

8.Padmakar A. Kudche,
S/o Adinath K. Kudche,
Aged 49 years, OCC: Tech. Asst. (R&S),
C/o CSTRI, Central Silk Board,
BTM Layout, Madivala,
Bengaluru-560 068.

9.Bharama Gouda Patil
S/o Venkanna Gouda Patil,
Aged 53 years, OCC: Tech. Asst. (R&S),
C/o DCTSC, CSTRI, Central Silk Board,
Rayapur, Dharwad-580 009.

10.Subramani,
S/o Mariappan,
Aged 54 years, OCC: Tech. Asst. (R&S),
C/o SCTH, CSTRI, Central Silk Board,
Kancheepuram-631 502, TN.

11.A. Sultan Raja,
S/o A. Ahmed Ibrahim,
Aged 50 years, OCC: Tech. Asst. (R&S),
C/o SCTH, CSTRI, Central Silk Board,
Kancheepuram-631 502, TN.

12.K. Vijaya
D/o P.G. Kaliyaparumal,
Aged 49 years, OCC: Tech. Asst. (R&S),
C/o SCTH, CSTRI, Central Silk Board,
Kancheepuram-631 502, TN.

13.P.C. Johny,
S/o P.P. Chackkunny,
Aged 50 years, Occ: Tech. asst. (R&S),
Resident of #7, ARVE Residency,
Ayswarya Nagar, Vennakkara, Nurani PO,
Palakkad, Kerala-678004.

14.Latika B. Nair,
D/o late N. Velayudhar Pallai,
Aged 50 years, Occ: Tech. Asst. (R&S),
R/o. #2/552, "Sruthi", Ambikapuram PO,
Palakkad-678011.

15.Ramakrishnappa Alur
S/o Yellappa Alur,
Aged 49 years, Occ: Tech. Asst. (R&S),
R/o Muneshwarappa Compound,
Venkatapura Extn., Koramangala,
Bangalore-560 034.

16.Devanna Y. Karli
S/o Yankanna L. Karli
Aged 52 years, Occ: Tech. Asst. (R&S),
C/o CTC, CSTRI,
Central Silk Board, Cocoon Market,
Ramanagaram-562159.

17.S.P. Purushotam,
S/o G. Parappa,
Aged 54 years, Occ: Tech. Asst. (R&S),
C/o SCTH, CSTRI, Central Silk Board,
Beside Govt. Cocoon Market,
Regatipalli Road, Dharmavaram-515671
Dt. Ananthapur, State: Andhra Pradesh.

18.Pugalandi. R
S/o M. Ramajuyam
Aged 49 years, Occ: Tecg. Asst. (R&S),
C/o CSGRC, Central Silk Board,
PB No.44, Thally Road,
Hosur-635109
Dt. Krishnagiri- State: Tamil Nadu.

19.Dinesh Tomar
S/o Puransingh Tomar
Aged 37 years, Occ: Tech. Asst. (R&S),
C/o Textile Testing Lab,
CSTRI, Central Silk Board,
IIHT Campus,
Chowkaghat, Varanasi-221002.

...Applicants

(By Shri Sudeepta Kumar Pal, Counsel for the applicants)

V/s.

1.Union of India,
Represented by the
Secretary to Govt., Ministry of Textiles,
Udyog Bhawan, New Delhi-110 001.

2.Central ilk Board,
(Established by the Ministry of Textiles)
Govt. of India,
CSB Complex, BTM Layout,
Madiwala, Bangalore-560 068.

3.The Department of Personnel and Training,
Represented by the Secretary,
Ministry of Personnel, Public Grievances and Pensions,
Government of India,
New Delhi-110 001.

...Respondents.

(By Shri S. Sugumaran, Counsel for Respondents No.1 & 3
Shri Vishnu Bhat, Counsel for Respondent No.2)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicants wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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